GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.107
TO BE ANSWERED ON 18.07.2018

POLICE VERIFICATION FOR PASSPORT

107.   SHRIMATI KIRRON KHER:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a)   whether the Government intends to do away with police verification for passports and if so, the details thereof;

(b)   whether the Government plans to connect the procedure with Crime & Criminal Tracking Network and Systems Project (CCTNS);

(c)   if so, the details thereof and the tentative time period by which the same shall be implemented; and

(d)   the problems acquired with the police verification system that led to adoption of this alternative procedure?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (Dr) V. K. SINGH (RETD)]

(a)   No, the Government does not intend to do away with police verification for passports.

(b) & (c)   Discussions between the Ministry of External Affairs and the Ministry of Home Affairs have been held regarding interfacing the Crime and Criminal Tracking Network and Systems (CCTNS) with the Passport Seva Project (PSP). This will expedite the process and reduce the time taken in issuance of passport.

(d) The Ministry has taken a number of following innovative measures to minimize the delay in completing police verification process:

   i.   By digitally integrating District Police Headquarters (DPHQS) with the PSP.

   ii. The Ministry has launched the mPassport Police App for speedy submission of Police Verification Report (PVR). The App would facilitate the field level verification officers to directly capture the PVR into the system digitally.

        With the launch of this App, the need to download and print the physical Personal Particular Form and Questionnaire would no longer be required resulting in paperless end-to-end digital flow of the Police Verification process, further reducing the time required for completion of PVR.

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